

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 201 of 2010
Appeal No. 202 of 2010 and 203 of 2010**

Dated: 10th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Reliance Infrastructure Limited Appellant (s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Shiv Kumar Suri

Counsel for the Respondent (s) :

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on **19.10.2011** at 2.30 p.m.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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